

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:133
ANSWERED ON:09.11.2010
CALAMITY RELIEF FUNDS
Rao Shri Nama Nageswara

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total corpus of fund accrued to Calamity Relief Fund (CRF) and National Calamity Contingency Fund during each of the last three years;
- (b) the details of the Central and State contribution to the corpus of the CRF during the said period;
- (c) whether there exists a variation in the amounts recommended by the Central teams and those actually released to the States towards calamity relief; and
- (d) if so, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Allocations in the Calamity Relief Fund (CRF) now called State Disaster Response Fund (SDRF) to States are made based on the recommendations of the successive Finance Commissions. Assistance, over and above the provisions of CRF/SDRF, is also extended to the States from National Calamity Contingency Fund (NCCF) now called as National Disaster Response Fund (NDRF) in the wake of a calamity of a severe nature on case to case basis after following the laid down procedure.

Details of funds allocated and released from CRF and funds released from NCCF during the last three years i.e. 2007-08, 2008-09 and 2009-10 are given in the Annexure.

(c) & (d): Yes Madam.

As per the procedure for release of funds from NCCF/NDRF, report of the Inter Ministerial Central Team (IMCT) is first considered by the Inter Ministerial Group (IMG) headed by Home Secretary. Thereafter, High Level Committee (HLC) headed by Hon'ble Finance Minister considers the request of the concerned State Government based on report of the IMCT, recommendations of the IMG thereon and extant items & norms of assistance and approves the quantum of funds to be released from NCCF / NDRF subject to adjustment of 75% of the balance available in the CRF/SDRF account of the State.

However, in case of releases from CRF, Government of India releases its entire share to all the States.